

**THE GAUHATI HIGH COURT AT GUWAHATI**  
***(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)***

**CORRIGENDUM**

Dated Guwahati the 3<sup>rd</sup> January, 2025

**No.HC.VII-08/2024/23 /A.** In continuation of this Registry earlier Notification No. HV.VII-112/2023/12197/A dated 27.12.2024, it is hereby notified that the Officer at serial No.8 i.e Shri Abubakkar Siddique, the present District & Sessions Judge, Charaideo, the date from which Selection Grade District & Sessions Judge was granted to the said Officer had been inadvertently shown as 19.03.2023 instead of 19.03.2020 in column no.3 against his name. The same shall be read as **19.03.2020**.

By order

*Sd/-*

*(Sunil Kumar Poddar)*

**REGISTRAR GENERAL**  
**GAUHATI HIGH COURT, GUWAHATI**

Memo **No.HC.VII-08/2024/ 24-42 /A.**

Dated 03.01.2025

Copy to:- for information and necessary action, if any.

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-29 for information. He is requested to issue revised Pay Slip to the concerned officer at the earliest.
3. The District and Sessions Judge, \_\_\_\_\_
4. The Principal Judge, Family Court, No. I, II& III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
5. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
6. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
7. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
8. The Special Judge, Assam, Guwahati.
9. The Special Judge, CBI & NIA, Assam, Guwahati.
10. The Member, MACT, No.2 & 3, Kamrup (M), Guwahati/Dhubri/Nagaon/Nalbari/ Barpeta/Silchar/Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon
11. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati

12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
13. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. Shri Abubakkar Siddique, District & Sessions Judge, Charaideo.
15. Asst. Registrar (Accounts), Gauhati High Court, Guwahati
16. The Private Secretary to Hon'ble Mr./Mrs. Justice\_\_\_\_\_ Gauhati High Court,
17. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
18. The C.A. to Registrar General/Registrar (Admn.)/Registrar(Vigilance)/Registrar (Judicial); Gauhati High Court, Guwahati.
19. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

*[The list of Officers here-in-above is not necessarily in order of seniority]*

  
**REGISTRAR GENERAL**  
**GAUHATI HIGH COURT, GUWAHATI**